audit is ordered to keep watch on the companies. Information in regard to underutilisation of capacity and/or high profitability is therefore not compiled, and the findings of individual cost audit reports communicated to the concerned Ministries wherever deemed necessary.

Number of Muslim employees in the AIR and T.V. Centre, Kashmir

826. SHRI SHARIEFUDDIN-SHARIQ: Will the Minister of IN-

FORMATION AND BROADCASTING be pleased to state:

to Questions

- (a) the number of gazetted and nongazetted employees in All India Radio^ Kashmir and the Kashmir Television Centre; and
- (b) the number of Muslims in both the cadres?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHIIIMATI RAM DULAKI SINH./^): (a) and (b) A statement is laid on the Table of the House.

Statement

Number of Employees (Gazetted and Non-Gazetted) Working in Radio Kashmir, Srinagar & Doordarshan Kendra, Srinagar and the number of Muslims out of those employees

Name of Office	Regular Govt. Employees				Staff Artistes	
	Total No. of gazetted employees	No. of Muslims	Total' No. of non- gazetted employees	No. of Muslims	Total number	No. of Muslims
Radio Kashmir, Srinagar	. 28	8	222	101	75	41
Doorsdarsan Kendra, Srinagar	. 32	4	207	115	137	73

Setting up of task force in the power sector and the coal industry

- 827. SHRI GHOUSE MOHIUDDIN SHEIKH: Will the Minister of ENERGY AND COAL be pleased to state:
- (a) whether Government have set up any task force «f ofBciais and non-officials at the central and regional level in the power sector and the ccal industry; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE .MINISTRY OF ENERGY (SHRI VIKRAM MAa^JAN): (a) No task force has been set up at the

centre or at the regional level in the power sector nor in coal sector.

(b) Does not arise.

Repatriates of Indian Origin from Sri Lanka

- 828. SHRI SYED SHAHABUDDIN: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:
- (a) whether it is a fact that repatriates of Indian Origin from Sri Lanka settled outside Tamil Nadu have largely moved away from th'e places Of settlement into Tamil Nadu;
- (b) whether it is also a fact that a large number of East Pakistani/Bangladeshi refugees settled outside 'Weiit

Bengal have crowded back into West Bengal;

Written Answers

(c) if so, what is the percentage of Sri Lanka repatriates and BengaU refugees who continue to reside outside Tamil Nadu and West Bengal respectively?

THE DEPUTY MINISTER IN THE MINISTRY SUPPLY AND OF HEHABILITATION (SHRI Р K. THUNGON): (a) Most of the Sri JLanka repatriates have been settled in the State of Tamil Nadu and only a very small percentage was settled in other States. There have been cases where these people have moved away from their places of settlement but we have no information whether large numbers have moved into Tamil Nadu.

- (b) There have been cases of desertion among the migrants from the erstwhile East Pakistan settled outside West Bengal from time to time. Mass- desertions took place from Dandakaranya and other rehabilitation projects and camps in the first half of 1978, but the majority of them have gone back to their respective places of settlement.
 - (c) No statistics are available.

WRITTEN ANSWERS TO STARRED AND UNSTARRED QUESTIONS SET FOR THE 24TH JUNE, 1980

Leave Reserve Posts of Income-tax Officers ana Inspectors

- *221. SHRI S. KUMAR.A.N: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that Government have sanctioned 250 posts of

fThe sitting of the Rajya Sabha on Tuesday, the 24th June, 1980 was adjourned after Obituary Reference. Answers to Questions put down in the lists for that day were laid on the Table of the House on Thursday, the 26th June, 1980.

Income-tax Officers as 'Leave Reserve'

to Questions

- (b) whether it is also a fact that no 'Leave Reserve' posts of Inspectors in the Incometax Department have been sanctioned;
- (c) if so, what are the reasons thereof; and
- (d) by when Government are likely to sanction these posts?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) and (b)

- Inspectors' (c) 'Leave Reserve' posts could not be sanctioned pend ing review of the cacjre strength.
- (d) No clear indication can given at this stage as a work study of the cadre of Inspector has to be carried cut. This work study can be taken up only after the work flow

I on the basis of a new duty list for Inspectors which has just been finalised, becomes stabilised.

Accident Insurance Benefit given by **Finance and Investment Companies**

*222. SHRI PANDURANG DHARMAJI JADHAV: SHRI PRASENJIT BARMAN:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that some of the finance and investment com panies are giving free Accident In surance benefit to their certificates holders; if so, what are the names of these companies;
- (b) whether these companies are registered under the Companies Act Or any other law of the land; if so, what are the details thereof;